

8

**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI**  
**NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
**SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/171/2016

**NAME OF THE PETITIONER(S)** : Mrs. Padmavathi

**NAME OF THE RESPONDENT(S)** : M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others

**UNDER SECTION** : 397/398

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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*S. T. Raja*

**REPRESENTATION BY WHOM**

1. J. T. Raja, Petitioner

*Ans. 1.*

2. P. M. Vatsala  
A. K. Myllesammy & Associates  
*For Counsel for the petitioner*

*P. M. Vatsala*

3. Rep. Counsel for  
Juhlin Jinnu  
*R. S. - R. S.*

*P. M. Vatsala*

4. B. S. Raja / B. B. B. V.  
Advocate  
for petitioner.  
*for petitioner.*

*B. S. Raja*

*Rajasekhar.*

## ORDER

Shri S T Raja, representing counsel for petitioner present. Ms P M Vatsala, counsel for R1 to R4 and proposed R9 & R11 and also representing counsel for R5 to R8 present. Counsel for respondents filed memo on behalf of R5 to R9 adopting the counter filed by R1 to R4. Counsel for the petitioner prayed time for filing rejoinder in connection with the application filed for impleading R9 & R11. At request time is enlarged. Put up on 16.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K.Anantha Padmanabha Swamy)  
Member (Judicial)